

ITEM NO.24

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 24437-24444/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

TRILOKI NATH TIWARI & ORS.

Respondent(s)

IA No. 104934/2020 - APPLICATION FOR PERMISSION

IA No. 151003/2019 - EXEMPTION FROM FILING O.T.

IA No. 104935/2020 - EXEMPTION FROM FILING O.T.)

Date : 08-02-2023 These matters were called on for hearing today.

For Petitioner(s)

Ms. Alka Sinha, Adv.

Mr. Anuvrat Sharma, AOR

For Respondent(s)

Mr. Vishal Gupta, AOR

Mr. Tenzen Tashi Negi, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on common respondent no.42 in SLP@ NO.24437, 24438 OF 2019, common respondent no.21 in SLP@ NO.24439, 24441 OF 2019, common respondent no.55 in SLP@ NO.24440, 24442 OF 2019 and common respondent no.30 in SLP@ NO.24443-44/2019 but none has entered appearance.

Remaining respondents in SLP@ NO.24437-44/2019 have filed counter affidavit.

Registry to process the matter for listing before the Hon'ble Court as per rules.

ATUL M. KURHEKAR
Registrar